

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

16. C.P.(IB)/1049(MB)2020

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2024**

NAME OF THE PARTIES:- S A Consultants & Forwarders Pvt Ltd
V/s
Prime Cargo Movers & Logistics Pvt
Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Pervinder Chatrapati a/w Avinash Bhati appeared for the Operational Creditor through VC and Counsel, Hamza Lakhani appeared for the Corporate Debtor. Heard, Counsel for the parties for a considerable time and **Reserved for orders.**

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)